Annexure-9 Name of the corporate debtor: Safire Machinery Company Private Limited; Date of commencement of CIRP 28.04.2022 List of creditors as on: 14.05.2022

List of Operational Creditors (Other than Workmen, Employees and Government Dues)

(Amount in ₹)

Name of cre-	Details of claim received		Details of claim admitted					Amount of contingent	Amount of any			Remarks if any
ditor				Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	dmitted	er verifica tion	·
		38508990		supply of machineries and interest	o	No	0	0	0	975314	19868889	Claim on interest is under consideration for want of documentary evidence
	of creditor Joinup Corporati	of creditor Claim reditor Date of receipt Joinup Corporati	of creditor Date of receipt Joinup Corporati Claim received Amount claimed	of creditor Date of receipt Claim received Amount of claim admitted Joinup Corporation 13.05.2022 38508990 17664787	of creditor Date of receipt Claimed Date of claim admitted Joinup Corporati Date of claimed of claim admitted Nature of claim admitted Nature of claim admitted	of creditor Date of receipt Claimed Claimed of claim admitted Joinup Corporation 13.05.2022 Joinup Corporation Date of claimed claimed of claim admitted Joinup Corporation 13.05.2022 Joinup Corporation Diametric Claimed of claim admitted Joinup Corporation Diametric Claimed of claim admitted Diametric Claimed of claimed of claim admitted Diametric Claimed of claimed of claimed of claimed amount on supply of machineries and interest	of creditor Date of receipt Claimed claimed of claim admitted Joinup Corporation On 13.05.2022 38508990 17664787 Unpaid amount on supply of machineries and interest Market Amount Market Amount covered by guarantee Presented Amount on Supply of Market and Interest Market Amount Covered party?	of creditor Date of receipt Claimed claimed of claim admitted Doinup Corporation On 13.05.2022 38508990 17664787 Unpaid amount on supply of machineries and interest materials.	of creditor Date of receipt claimed claimed claim admitted claim admitted covered party? Joinup Corporation on claim claimed claim admitted covered covered party? Joinup Corporation on claim covered party? Joinup Corporation on claim admitted covered party? Joinup Corporation on contingent covered party? Joinup Corporation of claim admitted covered party?	of creditor Date of receipt claimed claimed claimed of claim admitted Joinup Corporation On 13.05.2022 38508990 17664787 Unpaid amount on supply of machineries and interest of claim admitted covered by guarantee covered party? Doinup Corporation on claim received contingent contingent claim mutual dues, that may be set-off claim admitted covered by guarantee covered party? No 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0 0	of creditor Date of receipt claimed claimed claimed of claim admitted covered by guarantee covered on supply of machineries and interest contingent contingent contingent contingent contingent claim of any mutual dues, that may be set-off claim of a dmitted covered party? No of voting share in CoC CoC Solution of any mutual dues, that may be set-off claim of claim of claim of a dmitted covered party? No of voting share in CoC Solution of any mutual dues, that may be set-off claim of a dmitted covered party? No of voting share in CoC Solution of any mutual dues, that may be set-off claim of a dmitted covered party? Solution of any mutual dues, that may be set-off claim of a dmitted covered party? Solution of any mutual dues, that may be set-off claim of a dmitted covered party? Solution of any mutual dues, that may be set-off claim of a dmitted covered party? Solution of any mutual dues, that may be set-off claim of a dmitted covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party? Solution of any mutual dues, that may be set-off covered party?	of creditor Date of receipt claimed claim derived claimed of claim admitted covered by guarantee covered on supply of machineries and interest covered attention Nature of claim by guarantee covered by guarantee covered party? CoC No of voting share in CoC CoC O o of voting share in CoC O o o o o o o o o o o o o o o o o o o